

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 4888
TO BE ANSWERED ON THE 31ST MARCH, 2023

Monitoring of Sale of Generic Medicines through PMJAK

**4888. SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRI VINOD KUMAR SONKAR:
SHRI BHOLA SINGH:
DR. SUKANTA MAJUMDAR:
SHRI RAJA AMARESHWARA NAIK:
DR. JAYANTA KUMAR ROY:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has received complaints of malpractices (including the sale of other generic medicines at higher prices) by the PMJAKs in Delhi;
- (b) if so, the details thereof along with the action taken/proposed to be taken by the Government including cancellation of licenses for such Kendras during the last two years, State-wise including Delhi;
- (c) whether the Government has any mechanism to supervise and monitor the functioning/sale of Generic Medicines through the PM Jan Aushadhi Kendras (PMJAKs) in the country;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government is proposing to conduct performance analysis of these PMJAKs by the data of their sale-purchase transactions of prescribed Generic medicines and other medicines;
- (f) if so, the details thereof; and
- (g) the other remedial steps taken/proposed to be taken by the Government for strict compliance of rules and regulations of PMJAKs in order to ensure the availability of medicines at affordable and justified price to the public?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a) & (b): Pharmaceuticals & Medical Devices Bureau of India (PMBI), the implementing agency of the scheme takes strict action against *Pradhan Mantri Bhartiya Janaushadhi Kendras* (PMBJKs) in case of complaints of malpractices, including sale of other generic medicines at higher prices. PMBI has informed that it has issued Show Cause Notices (SCN) to 56 PMBJKs for various lapses during the last two financial years till 28.02.2023. State/UT-wise data of SCNs issued is as under:

Sl. No.	Name of the State/UT	No. of Show Cause Notice issued
1.	Andhra Pradesh	4
2.	Chhattisgarh	4
3.	Delhi	41
4.	Madhya Pradesh	3
5.	Maharashtra	3
6.	Uttar Pradesh	1
Total		56

After investigation of the complaints, warnings to defaulting PMBJKs, wherever required, have been issued by PMBI.

(c) & (d): PMBI has implemented 'Point of Sale' software application at all PMBJKs. This system allows to sell only generic medicines, supplied by the PMBI. Moreover, PMBJKs are periodically inspected by the marketing officers of PMBI to eliminate the possibilities of any misconduct. In case of complaint of sale of any branded medicines through PMBJK, marketing officers investigate the matter and takes strict action against it by issuing show cause notice and warning.

(e) & (f): A study for 'Improving Effectiveness of Jan Aushadhi Stores' was commissioned in January, 2019. Taking in consideration the recommendations made in the Study Report, the Scheme was revised and approved by the Standing Finance Committee (SFC).

(g): In order to ensure sufficient availability of medicines at all Kendras, the Pharmaceutical and Medical Devices Bureau of India (PMBI), the implementing agency of the scheme has set up a strong network of four warehouses and 36 distributors all over the country. All warehouses have SAP based inventory management system and the demand forecasting is done through the said system so as to place orders as per the desired inventory levels. Further, an Information Technology (IT) enabled End-to-End supply chain system with Point-of-Sale (POS) application for value added services has been implemented to ensure availability of medicines.
